CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.340/2011 In O.A. No. 826/2003

New Delhi this the 23rd day of September, 2011

Hon'ble Mr. Shailendra Pandey, Member (A) Hon'ble Dr. Dharam Paul Sharma, Member (J)

Dr. S.K. Murti, S/o Late Sh. Bhaskarnand, R/o 265, Vasant Vihar, Phase-2, Dehradun, Uttranchal.

-Applicant

(By Advocate: Shri S.S. Tiwari)

Versus

- Dr. Tishyarakshit Chatterjee,
 Secretary,
 M/o Environment & Forests,
 Paryavaran Bhawan, C.G.O. Complex,
 Lodhi Road, New Delhi.
- Ms. Alka Sirohi,
 Secretary,
 M/o Personnel, Public Grievances & Pensioner's
 Welfare, Department of Personnel & Training,
 North Block, New Delhi.

 -Respondents

(By Advocate: Shri T.A. Ansari)

ORDER (Oral)

Hon'ble Mr. Shailendra Pandey, Member (A)

The respondents have filed compliance report of the order of the High Court in W.P. (C) No. 14263/2004 on 22.09.2011, wherein it is stated that vide order dated 21.07.2011 the effective date of in-situ promotion of the applicant under the Flexible Complementing Scheme (FCS) has been treated as 01.01.1999 (instead of 19.09.2000), pay has been re-fixed and arrears have also been paid. In view of this, the High Court's order stands complied with.

- 2. Learned counsel for the applicant states that whereas the respondents have passed these orders, he has submitted a representation to the respondents dated 27.10.2011 (Annexure CP-III), requesting for consequential re-fixation of pension and other benefits such as re-fixation of annual increments etc., which would result from the antedating of his promotion. Respondents are directed to look into the representation of the applicant and take consequential action as is necessary due to the antedating of the applicant's promotion within a period of two months from the date of receipt of a copy of this order.
- 3. The CP stands disposed of as above. Notices issued to the respondents are discharged. The applicant will have liberty to re-agitate the matter, if he is not satisfied with the action taken by the respondents.

4. Issue Dasti.

Member (J)

(Shailendra Pandey) Member (A)

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